

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Office of the Registrar General at Srinagar)

ORDER

No:- 587 of 2022/RG/GS

Dated:- 20-5-2022

In partial modification to this High Court order No. 570 of 2022/GS dated 19.05.2022 the Judicial Officers as stated in Column No. 4 (against each Programme) are hereby nominated to participate in the Special Training programme / Refresher Training / Orientation programme being organized by J&K Judicial Academy, on May 21st, 2022, May 28th, 2022 and 4th June, 2022 :-

S.No (1)	Programme Name (2)	Date/ time and Venue (3)	Officers nominated to the programme (4)
1.	One day Orientation programme on ICT: a) <i>E-Court Concepts, functioning and Procedure</i> b) <i>National Judicial data grid (NJDG)-Access and Information</i> c) <i>Case management through CIS</i> d) <i>E-filing and Court Proceedings</i> e) <i>Virtual Courts-concept and Working</i> f) <i>Recording of Electronic Evidence-admissibility, and relevance.</i> g) <i>Sensitization and Key</i>	21 st May, 2022 3PM onwards Through Virtual Mode	All Civil Judges (Junior Division) of UT of J&K and UT of Ladakh a per Annexure 'A'
2.	One day Special Training Programme on <i>Civil Courts Act, Court Fees Act and Suits Valuation Act. (Computation techniques, payment modes, and effects of non-payment and deficiency).</i>	28 th May, 2022 10:00 AM Venue: J&K Judicial Academy, Srinagar Campus	Civil Judges (Jr. / Sr. Division) of Kashmir Province as per Annexure 'B'
3.	One day Refresher Training Programme on Bail Jurisprudence:- a) <i>Basic Principles, parameters and Conditions u/s 437, 438 and 439 CrpC</i> b) <i>Special Provisions on Bail under POCSO, NDPS Act,</i> c) <i>Reasonable Exercise of Judicial Discretion</i> d) <i>Order Writing</i>	4 th June, 2022 10 A.M onward Venue: J&K Judicial Academy, Srinagar Campus	District and Sessions Judges including those on deputation and Sub Judges of Kashmir Province as per Annexure 'C'

By Order

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20-5-2022
(Sanjeev Gupta)
Registrar General

No:- 15632-42/RG/GS

Dated:- 20-5-2022

Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mr. Justice Dhiraj Singh Thakur, Judge High Court of J&K and Ladakh.
3. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.

4. Secretary to the Hon'ble Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh,

..... For information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh

6. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.

7. All Pr. District and Sessions Judge, UT of J&K and UT of Ladakh.

8. Nominated Officers.

..... For information and necessary action.

9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court

10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

15/5-5-2024
Registrar General

ANNEXURE-A

List of Participants for 21st May, 2022

S.No.	Name of Judicial Officer	Posting
1.	Mr. Iqbal Rafiq Vakil	Munsiff Tangdhar
2.	Mr. Touseef Ahmed Magray	Sub Registrar Srinagar
3.	Ms. Madhu Sharma	Munsiff Majalta
4.	Mr. Zahoor Ahmed Ganai	Munsiff Baramulla
5.	Ms. Lubna Sultan	Addl. M.M Panthachowk
6.	Mr. Jeevan Kumar	Munsiff Basohli
7.	Mr. Sayeem Qayoom	Munsiff Shopian
8.	Ms. Arti Devi	Munsiff Reasi
9.	Ms. Jyoti Bhagat	Principal Magistrate Juvenile Justice Board, Jammu
10.	Mr. Fidah Hussain Nayek	Principal Magistrate Juvenile Justice Board, Anantnag
11.	Ms. Girja Shavan	Munsiff Hiranagar
12.	Mr. Tabraiz Ahmed	Munsiff Addl. M.M Surankote
13.	Mr. Junaid Imtiaz Mir	Munsiff Pampore
14.	Mr. Shafiq Ahmed Malik	1 st Addl. Munsiff Srinagar
15.	Ms. Rajni Bhagat	Munsiff Mahanpur
16.	Mr. Brij Raj Singh	District Mobile Magistrate (Traffic) Kathua
17.	Mr. Sandeep Singh Sen	Munsiff, Katra
18.	Ms. Shabnam Sheikh	Munsiff Billawar
19.	Mr. Shafiq Ahmed	District Judicial Mobile Magistrate (T) Udhampur/Addl. Charge of Munsiff Chenani
20.	Mr. Wangial Tsering	Munsiff Nobra
21.	Mr. Moncer Ahmed	Munsiff Sanku
22.	Mr. Chemit Yurgyal	Munsiff Khaltsi
23.	Mr. Faizan-I-Nazar	Munsiff Pulwama
24.	Mr. Majid Farooq Mir	Munsiff Shangus
25.	Mr. Mohammad Ishtiyaq Alam Baba	Munsiff Chadoora
26.	Mr. Javed Ahmed Parray	Addl. Special Mobile Magistrate, Beerwah
27.	Ms. Kamiya Singh Andotra	Munsiff Kalakote
28.	Mr. Inran Haneef Khan	Addl. Special Mobile Magistrate, Kralpora
29.	Ms. Rimpi Rani	Sub Registrar Jammu
30.	Mr. Babar Hussain	District Mobile Magistrate (Traffic) Doda
31.	Mr. Razaqat Hussain	Munsiff Thanamandi with Addl. Charge of M.M Thanamandi
32.	Mr. Faeer-ul Nabi	Munsiff Tangmarg
33.	Mr. Ch. Ghulam Murtaza	District Mobile Magistrate (Traffic) Rajouri
34.	Mr. Sidhant Vaid	Munsiff R.S. Pura
35.	Ms. Amandeep Kour	Munsiff Forest Magistrate Jammu
36.	Ms. Shama Sharma	2 nd Addl. Munsiff Jammu
37.	Ms. Priyanka Mahajan	Munsiff /Additional Spl. Mobile Magistrate Reasi
38.	Ms. Masrat Jabeen	Munsiff Sumbal
39.	Ms. Malceka Sharma	Munsiff Udhampur
40.	Ms. Ananta Raina	Munsiff Addl. M.M Samba
41.	Mr. Shabir Ahmed Malik	Addl. Special Mobile Magistrate (T), Srinagar
42.	Mr. Altaf Ahmed Mir	Munsiff Kupwara
43.	Ms. Meera Bangotra	3 rd Addl. Munsiff Jammu
44.	Ms. Asma Choudhary	Munsiff Bishnah
45.	Ms. Urvashi Raina	Munsiff, Jammu
46.	Mr. Anjeet Singh	Munsiff, Ukhral
47.	Ms. Suhasni Vasisatha	Addl. Special Mobile Magistrate R.S. Pura
48.	Mr. Tarun Mahajan	Munsiff, Budhal
49.	Mr. Rohit Sharma	Munsiff Addl. M.M Billawar
50.	Ms. Rashi Verma	Addl. Munsiff, Samba

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51.	Ms. Shilpa Dogra	Munsiff, Sundarbani
52.	Ms. Poonam Gupta	Munsiff, Samba
53.	Ms. Neena Thakur	Addl. Special Mobile Magistrate, Doda
54.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
55.	Mr. Shahber Ayaz	2 nd Addl. Munsiff Srinagar
56.	Ms. Bazila Bashir Mir	City Munsiff, Srinagar
57.	Ms. DanishtaShafi	Munsiff, Magam
58.	Ms. Himani Parihar	MunsiffAkhnoor
59.	Mr. Shafiq Mushtaq Lone	District Mobile Magistrate (T), Sopore with Addl. Charge of MunsiffDangi wacha
60.	Ms. Saloni Anand	Munsiff, Banihal
61.	Mr. Ahtaz Ahmed	Munsiff, Bani
62.	Mr. Muneer Ahmad Bhat	Munsiff Addl. Special Mobile Magistrate Chandusa with Addl. Charge MunsiffBoniyar
63.	Ms. CheenaSumbria	MunsiffKathua
64.	Ms. Farah Bashir	Munsiff, Char-i-Sharief
65.	Ms. Uzma Amin	Munsiff, Budgam
66.	Mr. Raja Arshad Hamid	Addl. Special Mobile Magistrate, Awantipora
67.	Ms. Mainaaz Qadir	MunsiffAnantag
68.	Mr. Towfeel Ahmad Mir	Munsiff, Bandiopora with Addl. Charge of Munsiff, Gurez
69.	Ms. Bhanu Bhasin	Addl. Mobile Magistrate (Traffic) Jammu
70.	Mr. Altaf Ahmad Mir	Munsiff, Tral
71.	Ms. Shazia Chowdhary	MunsiffMendhar
72.	Mr. LakshayBadyal	MunsiffDooru
73.	Ms. Mahjabeen Akhter	Munsiff Kishtwar
74.	Mr. Mahavir Singh	MunsiffMahore
75.	Mr. Arvind Manhas	MunsiffGandohBhalesa
76.	Mr. Kartar Singh	MunsiffKangan
77.	Mr. Karan Bijyal	MunsiffQazigund
78.	Ms. DeldanAngmo	Munsiff Addl. Mobile Magistrate Drass
79.	Mr. Manmohan Kumar	Addl. Mobile magistrate, Pahalgam
80.	Mr. Vishal Bharti	Addl. Mobile Magistrate, Kulgam
81.	Mr. Mohd. Waseem Mirza	Munsiff Ganderbal
82.	Ms. Arusachowdhary	MunsiffRamban
83.	Mr. Adnan Manzoor Naqashbandi	Munsiff Handwara
84.	Mr. Mudassir Bashir	Munsiff D.H Pora

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ANNEXURE-B

List of Participants for the Programme on 28th May 2022

Sub-Judges		
S.No.	Name of Judicial Officer	Posting
1.	Mr. Faizan-ul-Haq Iqbal	CJM Sopore
2.	Mr. Mir Wajahat	Secretary DLSA Anantnag
3.	Mr. Aadil Mushtaq	Special Mobile Magistrate, Anantnag
4.	Ms. Fozia Paul	Secretary DLSA, Budgam
5.	Ms. Mehreen Mushtaq	Secretary DLSA, Kulgam
6.	Mr. Feroz Ahmed Khan	Secretary DLSA, Shopian
7.	Mr. Fayaz Ahmed Qureshi	Judge Small Causes, Srinagar
8.	Mr. Sheikh Gowhar Hussain	Special Mobile Magistrate, Pulwama
9.	Mr. Javed Rana	Special Mobile Magistrate, Trehgam
10.	Mr. Jahangir Ahmed Bakshi	Special Mobile Magistrate, Budgam
11.	Ms. Tabsum	Secretary DLSA, Ganderbal
12.	Mr. Manzoor Hussain	Sub Judge, Vailoo
13.	Mr. Iqbal Ahmed Akhoo	CJM Shopian
14.	Mr. Riyaz Ahmed	Secretary DLSA Pulwama
15.	Ms. Tabsum Qadir Parray	Sub Judge Chadoora
16.	Mr. Meyank Gupta	Municipal Magistrate Srinagar
17.	Mr. Sajad-ur-Rehman	Special Mobile Magistrate Baramulla
18.	Mr. Altaf Hussain Khan	Sub Judge Uri
19.	Ms. Fariqa Nazir	Secretary DLSA Bandipora
20.	Mr. Deputy Kumar	Sub Judge Pattan
21.	Mr. Ajay Kumar	City Judge, Srinagar
22.	Ms. Nusrat Ali	Joint Registrar, Inspection, High Court Wing Srinagar
23.	Mr. Sunil Kumar	Passenger Tax & Electricity Magistrate, Srinagar
24.	Mr. Muzmail Ahmad Wani	Secretary DLSA Kupwara
25.	Mr. Rajeev Kumar Tadyal	Sub Judge Kupwara
Munsiffs		
26.	Mr. Easer-ul Nabi	Munsiff Tangmarg
27.	Ms. Masrat Jabeen	Munsiff Sumbal
28.	Mr. Shabir Ahmed Malik	Add. Special Mobile Magistrate (T), Srinagar
29.	Mr. Altaf Ahmed Mir	Munsiff Kupwara
30.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
31.	Ms. Bazila Bashir Mir	City Munsiff, Srinagar
32.	Ms. Danishta Shafi	Munsiff, Magam
33.	Mr. Shafiq Mushtaq Lone	District Mobile Magistrate (T), Sopore with Addl. Charge of Munsiff Dangi wacha
34.	Mr. Muneer Ahmad Bhat	Munsiff Addl. Special Mobile Magistrate Chandusa with Addl. Charge Munsiff Boniyar
35.	Ms. Farah Bashir	Munsiff, Char-i-Sharief
36.	Ms. Uzma Amin	Munsiff, Budgam
37.	Mr. Raja Arshad Hamid	Add. Special Mobile Magistrate, Awantipora
38.	Ms. Mainaaz Qadir	Munsiff Anantnag
39.	Mr. Towfeel Ahmad Mir	Munsiff, Bandipora with Addl. Charge of Munsiff, Gurez
40.	Mr. Altaf Ahmad Mir	Munsiff, Tral
41.	Mr. Lakshay Badyal	Munsiff Dooru
42.	Mr. Kartar Singh	Munsiff Kangan
43.	Mr. Karan Bijyal	Munsiff Qazigund
44.	Mr. Mannohan Kumar	Addl. Mobile Magistrate, Pahalgam
45.	Mr. Vishal Bharti	Addl. Mobile Magistrate, Kulgam
46.	Mr. Mohd. Waseem Mirza	Munsiff Ganderbal
47.	Mr. Adnan Manzoor Naqashbandi	Munsiff Handwara
48.	Mr. Mudassir Bashir	Munsiff D. II Pora

ANNEXURE-C

List of Participants for 4th June, 2022

S.No.	Name of Judicial Officer	Posting
1.	Mr. Shujat Ali Khan	Member, J&K Special Tribunal, Srinagar
2.	Mr. Mohd. Ashraf Malik	Principal District & Sessions Judge Budgam
3.	Mr. Jawad Ahmed	PD&S Judge Srinagar with Addl. Charge of P.O Fast Track Court Srinagar
4.	Ms. Shazia Fabssum	Principal District & Sessions Judge Ganderbal
5.	Mr. Jatinder Singh Jamwal	Special Judge Anti Corruption (CBI Cases), Srinagar
6.	Mr. Chain Lal Bovaria	Special Judge Anti Corruption Srinagar
7.	Ms. MasaratRoohi	Principal Judge Family Court Srinagar
8.	Mr. Sunil Sangra	Addl. District & Sessions Judge Sopore
9.	Mr. Mohd. Ashraf Khan	1 st Addl D&S Judge, Baramulla
10.	Mr. Mohammad Rafiq Chak	Chairman J&K Sales Tax Appellate Tribunal
11.	Mr. Abdul Nasir	Addl. District Judge (Bank Cases) Srinagar
12.	Mr. Javed Ahmed Geclani	P.O Fast Track Court Kupwara
13.	Mr. Ajay Kumar Gupta	1 st Addl. District & Sessions Judge Srinagar
14.	Mr. Sudhir Kumar	3 rd Addl. District & Sessions Judge Srinagar
15.	Mr. Om Prakash Thakur	One Man Forest Authority on deputation
16.	Mr. Javed Alam	Addl. District & Sessions Judge Anantnag
17.	Mr. Meraj-ud-din Sofi	Addl. District & Sessions Judge Pulwama
18.	Mr. Naushad Ahmed Khan	4 th Addl. District & Sessions Judge, Srinagar
19.	Mr. Som Lal	P.O Fast Track Court (Cases against women including rapes) Kulgam
20.	Mr. Mohd. Ashraf Bhat	2 nd Addl. District & Sessions Judge, Srinagar
21.	Mr. Pradeep Kumar Sandhu	P.O MACT Srinagar on deputation
Sub Judges		
22.	Mr. Sandeep Gandotra	CJM Pulwama
23.	Mr. Raja Mohd. Tasleem	CJM Anantnag
24.	Mr. Farooq Ahmed Bhat	CJM Srinagar
25.	Mr. Shabir Ahmad Malik	CJM Budgam
26.	Ms. Umi Kulsoom	CJM Ganderbal
27.	Mr. Ahsan ullah Parvez Malik	Special Mobile Magistrate Srinagar
28.	Mr. Iqbal Ahmed Masoodi	Forest Magistrate Srinagar
29.	Mr. Pafyaiz Iqbal	Special Mobile Magistrate (Traffic) Srinagar
30.	Mr. Mansoor Ahmed Lone	Sub Judge, Baramulla
31.	Mr. Abdul Qayoom Mir	CJM Bandipora

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